

of the scheme, if already drawn up for the development of the tribals ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) Dhebar Commission did *not* recommend the declaration of any Scheduled areas in Tripura. The Commission, however, did recommend the setting up of Tribal Development Blocks.

(b) and (c). The Government have accepted these recommendations of the Commission and have set up Tribal Development Blocks for the intensive development of the areas where there is concentration of tribal population. The five Tribal Development Blocks set up so far cover a tribal population of 94,258. A sum of Rs. 18,79,600 has been spent through these blocks till now. Besides the Government have taken up scheme for the settlement of Jhumias on land. Under this scheme 20,754 families have so far been settled on land. 77,394 acres of Government land have also been allotted to landless Jhumia tribals and a sum of Rs. 87,09,865 has been spent towards grant for reclamation of land, purchase of bullocks, seeds etc.

Naxalbari-Type Unrest in Tripura

10454. SHRI KIRIT BIKRAM DEB BURMAN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government's attention has been drawn to the growing sabotage and terrorist activities in Tripura perpetrated by the disruptive elements including destruction of bridges and the exploitation of the poor tribals to cause, the so-called Naxalbari-type unrest ;

(b) if so, whether there is evidence that these activities are politically inspired; and

(c) the steps being taken to find its cause and to prevent these disruptive activities effectively ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) A reference is invited to answers to unstarred questions Nos. 6497 and 6615 furnished on 5th April, 1968. Government have no

other information that any Naxalbari-type of unrest is being fomented in Tripura.

(b) Some political parties are behind the agitations demanding immediate declaration of certain areas as scheduled areas under the Fifth Schedule of the Constitution and demarcation of forest reserve. In this connection there have been instances of destruction of forest plantations.

(c) Necessary measures to protect forests and plantations are being taken. Armed police camps as well as civil police outposts have been set up in the border areas of Tripura adjoining Mizo Hills district of Assam and constant vigilance is being maintained.

Settlement of Ex-Servicemen in Tripura and Nefá

10455. SHRI KIRIT BIKRAM DEB BURMAN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) what progress has been made in the scheme for settlement of ex-servicemen in Tripura and N.E.F.A ;

(b) how many ex-servicemen have already been settled in each of these areas and how many are yet to be settled ; and

(c) what Central assistance has been given for these schemes ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) and (b). *TRIPURA*: 582 ex-servicemen have been settled in the colonies established in Tripura.

A scheme for the resettlement of 500 ex-servicemen 400 from Tripura and 50 each from Kerala and Punjab—in Tripura has been taken up. 56 out of the 400 from Tripura and all the 50 from Kerala have been selected and they will be settled at Karangicherra in Khawai sub-division, as soon as transit sheds etc. are constructed and water supply is arranged, action for which is under way.

Action is also being taken for selecting the remaining ex-servicemen.

NEFA: A scheme for the re-settlement of 650 ex-servicemen at Bhalukpong in Kameng district in NEFA, has been recently sanctioned as a Fourth Plan Scheme.